

(b) when each one of them is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) and (b) (i) Conversion of the Bangalore City-Mysore MG section is in progress and is expected to be completed by 1984/85, subject to availability of full funds for the project. (ii) The work of construction of a parallel BG line from Guntakal to Dharmavaram and conversion of Dharmavaram-Bangalore City MG line to BG is in progress and is expected to be completed in stages by 1982/83. (iii) A survey for conversion of Hospet-Hubli-Miraj section alongwith connected lines is in progress. A decision on the scheme can be taken only after the survey report is received and examined, subject to clearance of the same by the Planning Commission and availability of resources.

Representation from Shri Mohan Ranade of Karad

1026. SHRI HARI SHANKAR BHABHRA:
SHRIMATI VIJAYA RAJE SCINDIA:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Chief Commercial Superintendent/Divisional Railway Manager, South Central Railway, Hubli/Secunderabad have received a representation from Shri Mohan Ranade, and the other merchants of Karad, District Satara (Maharashtra) regarding the allocation of more quota for three tier sleeper coach berth reservation in 304 Up Mahalaxmi Express and 83 Up Maharashtra Express for Karad Railway Station; and

(b) if so, what action Government have taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-

MENTARY AFFAIRS (SHRI MALIKARJUN): (a) Yes, Sir.

(b) Karad station has been provided with a quota of 10 second class sleeper berths by 83 Up Maharashtra Express from 15-7-1981 and 6 berths in the place of 4 berths in Second class sleeper by 304 Up Mahalaxmi Express from 15-8-1981.

Complimentary and Supervisory Passes to M/s. A. H. Wheeler and Company

1027. SHRI RAMANAND YADAV:
SHRIMATI AMARJIT KAUR:

Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that more than two thousand complimentary and supervisory passes have been issued to M/s. A. H. Wheeler and Company by the Railway Board and Zonal Headquarters of the Indian Railways, if so, what are the details thereof; and

(b) what are the reasons for giving such a large number of railway passes to a contracting agency and whether any other agency has got such a large number of railway passes and whether Government propose to cancel all such passes issued to M/s. A. H. Wheeler and other contracting agency on the Indian Railways?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALIKARJUN): (a) No Complimentary pass as such has been issued to M/s. A. H. Wheeler & Co. either by the Railway Ministry or by the zonal Railways. 29 First class and 34 Second class passes have, however, been issued by eight zonal railways to them as contractual obligations to enable them to supervise the working of book stalls and render better service to the passengers. Each pass,